COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 39 OF 2017 &
IA NOs. 94, 95 AND 187 OF 2017 &
IA NOs. 975 OF 2018 & 1391 of 2019

Dated : 27th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of :

Reliance Gas Transportation Infrastructure Ltd. …Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board …Respondent(s)

Counsel for the Appellant(s) : Mr. N. Venkataraman, Sr. Adv.
Mr. Gaurav Mitra
Mr. Vishnu Sharma
Mr. Rohan Ganapaty
Mr. K.R.Sariprabhu
Mr. Aditya Shandilya

Counsel for the Respondent(s) : Ms. Sonali Malhotra for PNGRB

ORDER

Board's written submissions are placed on record. Permitted to file the same in the Registry.

Arguments concluded. ***Reserved for judgment.***

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Manjula Chellur)
Chairperson

Kt/Bn